

ITEM NO.47

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 464-465/2022

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KRISHNA KUMAR @ KK & ORS.

Respondent(s)

Date : 07-02-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR  
Mr. Sanjay Kumar Tyagi, Adv.  
Mr. Sandeep Singh, Adv.  
Mr. Mimansak Bhardwaj, Adv.

For Respondent(s)

Dr. A.P. Singh, Adv.  
Ms. Geeta Chauhan, Adv.  
Mr. V.P. Singh, Adv.  
Ms. Pratima Rani, Adv.  
Ms. Richa Singh, Adv.  
Mr. Sadashiv, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Cr1.A. No.465/2022

Service is complete on respondent No.1 but none has entered appearance.

Cr1.A. No.464/2022

Service is complete on respondent Nos.2 and 3 but none has entered appearance.

Contd....

Respondent No.1 is granted four weeks' time, as last opportunity, for filing counter affidavit.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matters for listing before the Hon'ble Court, as per rules.

ATUL M. KURHEKAR  
Registrar